

\$PART-HEARD
ITEM NO.101

COURT NO.2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1929 OF 2004

STATE OF U.P. & ORS.

Appellant (s)

VERSUS

M/S. VAM ORGANIC CHEMICALS LTD.

Respondent(s)

(With office report)

With Civil Appeal No.1930 of 2004
(With office report)

Civil Appeal Nos.1931-1932 of 2004
(With office report)

Civil Appeal No.1933 of 2004
(With office report)

S.L.P. (C) No.....CC 2279/2009
(With appln.(s) for c/delay in filing SLP and office report)

Civil Appeal Nos.2810-2938 of 2004
(With office report)

Civil Appeal No.4298 of 2009
(With office report)

Civil Appeal No. 4299 of 2009
(With prayer for interim relief and office report)

Date: 16/02/2010 These Matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s)

Mr. Sunil Gupta, Sr. Adv.
Mr. S.K. Dwivedi, AAG.
Mr. Aarohi Bhalla, Adv.
Ms. Vandana Mishra, Adv.
Mr. Manoj Kumar Dwivedi, Adv.
Mr. Kamendra Mishra, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

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For Respondent(s)

Mr. Dhruv Aggarwal, Sr. adv.
Ms. Nandini Gore, Adv.
Mr. Debmalaya Banerjee, Adv.
Ms. Sonia Nigam, Adv.
Mr. Kartik Bhatnagar, Adv.
Mr. R.N. Karanjawala, Adv.
Ms. Manik Karanjawala, Adv.

Mr. Dhruv Aggarwal, Sr. Adv.
Mr. Praveen Kumar, Adv.

Ms. Rani Chhabra, Adv.

Mr. Siddhartha Chowdhury, Adv.

Mr. Mukesh Verma, Adv.
Mr. Aftab Alam, Adv.
Mr. Yash Pal Dhingra, Adv.

Mr. Kavin Gulati, Adv.
Ms. Rashmi Singh, Adv.
Ms. Ruby Singh Ahuja, Adv.

Mr. Manu Nair, Adv.
for M/s. Suresh A. Shroff & Co., Advs.

Mr. Ashok Kumar Sinha, Adv.

Mr. Sudhanshu Goil, Adv.
Ms. B. Vijayalakshmi Menon, Adv.

Mr. K.R. Sasiprabhu, Adv.

Mr. Arvind Kumar Sharma, Adv.
Mr. Naresh Kumar, Adv.

Mr. B.K. Satija, Adv.

Mr. Pravir Kumar Jain, Adv.

Mr. E.C. Agrawala, Adv.

Ms. Suruchii Aggarwal, Adv.

Mr. Pramod Dayal, Adv.
Mr. Nikunj Dayal, Adv.

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Mr. Rupesh Kumar, Adv.

Mr. Rajesh Kumar, Adv.
Mr. Krishna Kumar R.S., Adv.
Mr. K.S. Mahadewan, Adv.

Mr. Sanjeev Malhotra, Adv.

Mr. Prakash Kumar Singh, Adv.

Mr. Jatin Zaveri, Adv.

Ms. Shally Bhasin Maheshwari, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Sunil Gupta, learned senior counsel for the State, from 10.35 a.m. to 11.40 a.m.; Mr. Dhruv Aggarwal, learned senior counsel for the respondent in Civil Appeal No.1929 of 2004, from 11.40 a.m. to 11.50 a.m.; and Mr. Kavin Gulati, learned counsel for the respondent in Civil Appeal No.2910 of 2004, from 11.50 a.m. till 12.50 p.m.

Hearing concluded.

Judgement reserved.

[T.I. Rajput]

[Madhu Saxena]

A.R.-cum-P.S.

Court Master